STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

Name of Officer (in full): DR.S.VINOTHKUMAR 1.

3. Present post held(with date) : AD (Tech)

Service to which the officer belongs: FSSAI 2.

4. Present Pay: Level 10

5. Date of Appointment: 06.08.21

6. Date of Birth: 29.06.1990

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.		Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nelli Village, Madhurantakam Taluk, Chengalpattu District Tamil Nadu State	0.38 Acre (Agriculture Land)	Rs.76,380/-	Rs.77,520/-		Purchased from Mrs. S.Sraswathi, Mr.S.Varatharajan, Mrs.Jeya Lakshmi and Mr.Koteeshwaran on 27.09.2017	Rs.3000/- per Annum	NA

Signature

Name

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated and ill, Indicated and in the conditions may be indicated as a second and in the conditions may be indicated as a second and in the conditions may be indicated as a second and in the conditions may be indicated as a second and in the conditions may be indicated as a second and in the conditions may be indicated as a second and in the conditions may be indicated as a second and in the conditions may be indicated as a second and in the conditions may be indicated as a second and in the conditions may be indicated as a second and in the condition and in the condition are a second as a second and in the condition are a second as a second and in the condition are a second as a second and in the condition are a second as a second as a second and in the condition are a second as a second and in the condition are a second as a second and in the condition are a second as a second and in the condition are a second as a second as a second and in the condition are a second as a second

** Includes short term leases also. 2)

Note

1)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.